

situ is less than one per thousand which compares very favourably with results of similar studies abroad.

(c) Does not arise.

Foreign Exchange Violations

4070. Shri Ram Sewak Yadav:
Shri Madhu Limaye:
Shri Buta Singh:

Will the Minister of **Finance** be pleased to state:

(a) the names of persons whose cases were arbitrated by the Enforcement Directorate and other Central agencies regarding taxes and foreign exchange violations in July, 1966; and

(b) the type of violations committed by them.

The Minister of Finance (Shri Sachindra Chaudhuri): (a) and (b). There is no provision in the Customs Act, Foreign Exchange Regulation Act, Income-Tax Act or Central Excises and Salt Act for "arbitration" of the offences/violations committed under these Acts.

Raids by Central Investigating Agencies

4071. Shri Ram Sewak Yadav:
Shri Madhu Limaye:
Shri Buta Singh:

Will the Minister of **Finance** be pleased to state:

(a) whether the Central Investigating Agencies carried out any raids in August, 1966 in Calcutta, Bombay, Kanpur and other major cities of India;

(b) if so, whether any documents, jewellery, Indian and foreign currency, foreign liquor and Gold was seized; and

(c) if so, the details thereof?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) to (c). The required information is being collected and will be laid on the Table of the House as early as possible.

Income-tax Arrears in Pondicherry

4072. Shri Ku. Sivapparaghassan:
 Will the Minister of **Finance** be pleased to state:-

(a) the total amount of Income-tax arrears in Pondicherry as on the 30th June, 1966; and

(b) the steps taken by Government to recover these arrears?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Rs. 14.50 lakhs.

(b) Of the outstanding amount, collection of an amount of Rs. 11.48 lakhs has been stayed by the orders of High Court. In respect of the balance of the amount, such steps as are available in law are being taken by Government on the merits and circumstances of each case.

Major Industries in Pondicherry

4073. Shri Ku. Sivapparaghassan:
 Will the Minister of **Planning and Social Welfare** be pleased to state:

(a) whether the Government of Pondicherry have put forward any suggestions to the Planning Commission and the Central Government for the establishment of any new and major industries in Pondicherry during the Fourth Plan; and

(b) if so, the names of the Industries proposed?

The Minister of Planning and Social Welfare (Shri Asoka Mehta): (a) Yes, Sir.

(b) In their preliminary memorandum, the Pondicherry Administration have proposed the establishment of two medium scale industries in the public sector during the Fourth Plan period. Among the industries for which there is stated to be scope are the following:—

1. Common Tool Room
2. Small Size Cement Plant
3. Non-ferrous Rolling Mill

4. Manufacture of H.T. Insulators and other ceramic products
5. Production of man-made Fibre
6. Production of Welding Transformers

Detailed proposals are awaited.

Irrigation Projects in Pondicherry

4074. Shri Ku. Sivapparghassan: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Government of Pondicherry have asked for an allocation of Rs. 30 crores for irrigation projects in the State during the Fourth Five Year Plan; and

(b) if so, the reaction of Government thereto?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) No. Government of Pondicherry have proposed in their Preliminary Memorandum on Fourth Five Year Plan Rs. 22 lakhs for Irrigation Schemes.

(b) The allocations for the Fourth Five Year Plan are yet to be decided.

Tribal Development Blocks in Pondicherry

4075. Shri Ku. Sivapparghassan: Will the Minister of Planning and Social Welfare be pleased to state:

(a) the percentage of Tribal cadres employed in each of the Tribal Development Blocks of Pondicherry;

(b) whether the percentage is satisfactory; and

(c) if not, the steps taken in the matter?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) There are no Tribal Development Blocks in Pondicherry.

(b) and (c). Do not arise.

Backward Classes in Pondicherry

4076. Shri Ku. Sivapparghassan: Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether it is a fact that certain categories of people are classified as backward and most backward in Pondicherry;

(b) if so, their strength, category-wise; and

(c) whether any facility or concession is given to them?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) to (c). The information is being collected and will be placed on the Table of the House as soon as received.

दिल्ली से जब्त की गई लोह की चादरें

4077. श्री सोलंकी : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 11 अगस्त 1966 को दिल्ली में 1 लाख रुपये के मूल्य की लोहे की चादरें जब्त की गई हैं ;

(ख) यदि हां, तो कितने व्यक्तियों के विरुद्ध कार्यवाही की गई है ; और

(ग) उनके विरुद्ध क्या कार्यवाही की गई है ?

वित्त मंत्री (श्री गञ्जीन्द्र चौधरी) : (क) से (ग). 6 और 10 अगस्त 1966 को दिल्ली प्रशासन के अफसरों द्वारा दिल्ली के 35 व्यापारियों के व्यापार-स्थानों पर छापे मारे गये और उद्योगों का रद्दी माल, टीनप्लेटों, टीनप्लेटों का रद्दी माल पकड़ा गया। जिसमें टीन प्लेटों का रद्दी माल 6 लाख रुपये मूल्य का है। 35 व्यक्ति गिरफ्तार किये गये और बाद में जमानत पर छोड़ दिये गये। मामले की जांच पड़ताल चल रही है।